

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2920  
TO BE ANSWERED ON AUGUST 05, 2021**

**HOUSES UNDER PMAY-U**

**NO. 2920. SHRI OMPRAKASH BHUPALSINH alias PAWAN  
RAJENIMBALKAR:  
SHRI SANJAY JADHAV:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has any data of houses provided to the poor people under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and if so, the details thereof;**
- (b) the details of the houses sanctioned particularly in Ramtek, Washim-Yavatmal, Osmanabad and Parbhani districts of Maharashtra;**
- (c) the total amount of funds allocated to Osmanabad district of Maharashtra under the said scheme during the last three years and the current year;**
- (d) whether the Government allocated Rupees one hundred ninety crore for Osmanabad district under PMAY-U;**
- (e) if so, the total amount out of the said amount released and the time by which the balance amount is likely to be released;**
- (f) the number of applications pending with the Government for the allotment of houses to the poor families in the country including of Osmanabad in Maharashtra under PMAY-U, State-wise; and**

**(g) the action taken by the Government for early approval of the said applications?**

**ANSWER**  
**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

**(a) Yes, Sir. During the last three years, i.e F.Y. 2018-19, 2019-20 and 2020-21, 74,36,097 houses have been sanctioned under the Pradhan Mantri Awas Yojana-Urban (PMAY-U). The beneficiaries include urban poor.**

**(b) Under PMAY-U, 19,295, 8,195, 15,093 houses have been sanctioned particularly in Washim-Yavatmal, Osmanabad and Parbhani districts of Maharashtra. Regarding Ramtek no proposal has been received from the State Government.**

**(c) During the last three years and current year, ₹128.49 crore has been sanctioned for Osmanabad district of Maharashtra under PMAY-U.**

**(d)&(e) So far, out of ₹128.98 crore sanctioned for Osmanabad district of Maharashtra under PMAY-U, the Union Government has released central assistance of ₹34.00 crore to the State Government of Maharashtra. The central assistance is released subject to fulfillment of compliances by the State Government as per scheme guidelines.**

**(f) & (g) 'Land' and 'Colonisation' are State subjects. The Union Government through PMAY-U is augmenting efforts of States/UTs to meet the housing demand through financial assistance. The selection/Identification of projects and beneficiaries under the PMAY-U Mission comes within the purview of respective State/UT Governments.**

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